

**MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC ACCOUNTS**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND  
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY  
AFFAIRS (SHRI O. RAJAGOPAL) : Madam, I move the following Motion:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term beginning on the 1<sup>st</sup> May, 2003 and ending on the 30<sup>th</sup> April, 2004 and do proceed to elect, in such manner as the Chairman may direct, seven Members from among the Members of the House to serve on the said Committee."

*The question was put and the motion was adopted.*

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**MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC  
UNDERTAKINGS**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND  
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY  
AFFAIRS (SHRI O. RAJAGOPAL) : Madam, I move the following Motion:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term beginning on the 1<sup>st</sup> May, 2003 and ending on the 30<sup>th</sup> April, 2004 and do proceed to elect, in such manner as the Chairman may direct, seven Members from among the Members of the House to serve on the said Committee."

*The question was put and the motion was adopted.*

**डा. अबरार अहमद (राजस्थान) :** मैडम, गत तीन दिनों से लगातार मेरे और मेरे परिवार को जिस तरह से जान से मारने की धमकियां मिल रही हैं, मैं आपके माध्यम से उसके बारे में सदन और सरकार को बताना चाहूंगा। शुक्रवार की रात को पौने बारह बजे एक व्यक्ति

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**MATTERS RAISED WITH PERMISSION OF THE CHAIR Threat to Member  
of Parliament and his family**